

OFFICE OF CHIEF JUDICIAL MAGISTRATE, KURUKSHETRA

DUTY ROSTER FOR THE MONTH OF JUNE- 2018 FOR KURUKSHETRA.

Endst. No. 809 Dated 31-5-18

The duty work during the month of June, 2018 w.e.f. 01.06.2018 to 15.06.2018 (Summer Vacations w.e.f. 16.06.2018 to 30.06.2018) shall be observed by the Judicial Officers at Kurukshetra Sessions Division, Kurukshetra as per following roster:-

1.	Chief Judicial Magistrate	11.06.2018	to	11.06.2018
2.	Shri Jogender Singh, JMIC	12.06.2018	to	15.06.2018
3.	Shri Jitender Singh, JMIC	06.06.2018	to	10.06.2018
4.	Shri Chetesh Gupta, JMIC	01.06.2018	to	05.06.2018

SUB. DIVISION OF PEHOWA

1.	Shri Sanjay, JMIC	01.06.2018	to	07.06.2018
2.	Shri Amitendra Singh, JMIC	08.06.2018	to	15.06.2018

SUB. DIVISION OF SHAHABAD

1.	Shri Ravi, JMIC	01.06.2018	to	15.06.2018
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Note:-


(1) If any judicial Magistrate wants to proceed on leave of any sort or training during working day/ holidays/ before or after court hours, he/she shall obtain written consent of other judicial officer for doing the duty work with prior permission of learned District and Sessions Judge, Kurukshetra and under intimation to the undersigned well in time.

(2) The Duty Magistrate/consenting Magistrate shall also attend to Protocol.

(3) The Duty Magistrate shall also attend to the duty work pertaining to Environment court, Kurukshetra in case its Presiding officer is not available.

(4) Duty is not assigned for the above period to Ms. Renu Rana, ACJM, Kurukshetra, Shri Abhimanyu Rajput, JMIC, Kurukshetra & Shri Manish Chahar, JMIC, Kurukshetra, Shri Sandeep Yadav, SDJM, Pehowa and Shri Aman Inder Singh, SDJM, Shahabad in view office letter No. 4661-68 dated 28.05.2018 of learned District and Sessions Judge, Kurukshetra.

*Noted
Sharma
31-5-18*


(Natasha Sharma)
Chief Judicial Magistrate
Kurukshetra.

Endst. No. 810-29 Dated 31-5-18

Copy forwarded for information and necessary action :-

1. The learned District and Sessions Judge, Kurukshetra.
2. The Superintendent of Police, Kurukshetra.
3. Additional Chief Judicial Magistrate, Kurukshetra
4. Shri Jogender Singh, JMIC, Kurukshetra.
5. Shri Jitender Singh, JMIC, Kurukshetra
6. Shri Abhimanyu Rajput, JMIC, Kurukshetra.
7. Shri Chetesh Gupta, JMIC, Kurukshetra
8. Shri Manish Chahar, JMIC, Kurukshetra
9. Shri Sandeep Yadav, SDJM, Pehowa.
10. Shri Sanjay, JMIC, Pehowa.
11. Shri Amitendra Singh, JMIC, Pehowa.
12. Shri Aman Inder Singh, SDJM, Shahabad
13. Shri Ravi, JMIC, Shahabad.
14. Secretary DLSA, Kurukshetra.
15. Presiding Officer, Environment Court, Kurukshetra
16. The District Attorney, Kurukshetra.
17. The President, Bar Association, Kurukshetra.
18. The President, Bar Association, Pehowa.
19. The President, Bar Association, Shahabad.
20. The System Officer, Kurukshetra.


Chief Judicial Magistrate,
Kurukshetra.